GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2734 ANSWERED ON:15.03.2010 ADDITIONAL FUNDS UNDER PENSION SCHEME Naranbhai Shri Kachhadia

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has received any requests from certain States including Gujarat for additional funds under the existing pension schemes; and

(b) if so, the details in this regard for the last three years and current year along with the action taken by the Government thereon, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) Yes, Sir. No request has been received from Gujarat for additional funds under existing pension schemes.

(b) Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS), and Indira Gandhi National Disability Pension Scheme (IGNDPS) are components of National Social Assistance Programme (NSAP). Central Assistance of Rs.200/- per beneficiary per month is provided under these pension schemes. The requirement of various States was assessed and total funds available under NSAP were allocated/released to States in proportion to the number of beneficiaries covered by them under various schemes of NSAP. Adequate funds have been provided to States during the last three years and current year to meet the requirement of central assistance. The details are given in the annexure.